

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH  
COURT. NO- II**

(13) MA 1915/2019 IN C.P. (IB)-1506(MB)/2017

CORAM:

**SHRI. RAJASEKHAR V. K  
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY  
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **02.03.2020**

NAME OF THE PARTIES: Kapokh Fibers & Industries Ltd.

V/s

Afloat Textile (India) Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. Learned Counsel for the Operational Creditor present. No representation on behalf of the Corporate Debtor.
2. List this matter on **24.03.2020** for hearing application for liquidation.

**Sd/-  
RAVIKUMAR DURAISAMY  
Member (Technical)**

**Sd/-  
RAJASEKHAR V.K  
Member (Judicial)**

02.03.2020  
Sushil